

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Crl.) No(s). 18804/2025

[Arising out of impugned final judgment and order dated 30-05-2025 in CRLA No. 3328/1985 passed by the High Court of Judicature at Allahabad]

SARASWATI DEVI @ SURAATIYA

Petitioner(s)

VERSUS

THE STATE OF UP

Respondent(s)

IA No. 264333/2025 - EXEMPTION FROM FILING O.T.

Date : 08-01-2026 This matter was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE PRASHANT KUMAR MISHRA
HON'BLE MR. JUSTICE N.V. ANJARIA

For Petitioner(s) : M/S. Mukesh Kumar Singh And Co., AOR
Ms. Rachna Srivastava, Sr. Adv.
Mr. Mukesh Kumar Singh, Adv.
Ms. Monika, Adv.
Mr. Vinod Dubey, Adv.
Mr. Narendra Kumar Goyal, Adv.
Mr. Ganesh Kamath, Adv.
Mr. L Sivaraman, Adv.
Mr. Kadam Hans, Adv.
Mr. Savyasachi Dubey, Adv.

For Respondent(s) : Ms. Srishti Singh, AOR

UPON hearing the counsel the Court made the following
O R D E R

List on 16.01.2026.

(MINI)
COURT MASTER (SH)

(CHETNA BALOONI)
COURT MASTER (NSH)